

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 3846/2019

NAGAR NIGAM LUCKNOW

Petitioner(s)

VERSUS

PREM KUMAR & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.9457/2019-CONDONATION OF DELAY IN FILING and IA No.9463/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.9460/2019-EXEMPTION FROM FILING O.T.)

Date : 30-09-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mukesh Verma, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. Shakil Ahmed Syed, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has expired. Application filed for substitution in respect of deceased respondent No.1 is allowed. Cause title be amended accordingly.

Respondent No.2 is yet not served. Ld. Counsel for the petitioner submits that the Hon'ble Court had on earlier occasion allowed dasti service which has been duly effected. He seeks time to file affidavit of dasti service in respect of respondent No.2. Registry to verify and process accordingly.

List again on 12.12.2019.

ANIL LAXMAN PANSARE
Registrar